

**Fact-sheet on enforcement related issues for the State/UT**

<b>S. No.</b>	<b>Subject</b>	<b>Information</b>
1.	Name of State/UT	<b>Kerala</b>
2.	State Population as per census 2011	<b>3,34,06,061</b>
3.	No. of Districts in the State/UT	<b>14</b>
4.	Name and Designation of the Food Safety Commissioner	<b>Name:</b> Dr. Rathan Kelkar IAS <b>Designation:</b> Commissioner of Food Safety for Karnataka
5.	Contact details & e-mail	<b>Address:</b> Office of the Commissioner of Food Safety, Thucaud PO,Thiruvananthapuram - 695014 <b>Tel:</b> 0471-2322833,2322844 <b>Fax:</b> <b>Email:</b> foodsafetykerala@gmail.com
6.	Name of Nodal Officer and contact details	<b>Name:</b> Smt.Reshmi Rajan, Nodal Food Safety Officer <b>Address:</b> Office of the Commissioner of Food Safety,Thucaud PO,Thiruvananthapuram - 695014  <b>Tel:</b> 0471-2322833,2322844 <b>Fax:</b> <b>Email:</b> foodsafetykerala@gmail.com, reshmirajan001@gmail.com
7.	Number of DO	<b>Full Time:</b> 14 <b>Part Time:</b> Nil
8.	Number of AO	27
9.	Number of FSO	<b>Full Time:</b> 136 <b>Part Time:</b> Nil
10.	Status of State Food Laboratories	<b>Total Number-</b> 4 <b>Number of functional laboratories-</b> 4
11.	Number of Food Analyst	7
12.	No. of State labs that are NABL accredited	3
13.	Food Business Units licensed till date	<b>Online:</b> 37701 <b>Offline:</b> 1280
14.	Food Business Units registered till date	<b>Online:</b> 183581 <b>Offline:</b> 6828
15.	<b>Status of Online (FLRS) license/Registration in districts of States/UTS</b>	
<b>a</b>	No. of Districts issuing license/registration ONLINE only	14
<b>b</b>	No. of Districts issuing license/registration PARTIALLY ONLINE	Nil
<b>c</b>	No. of Districts issuing license/registration OFFLINE (MANUALLY)	Nil
16.	Whether State level Advisory Committee is	Yes

	<b>re-constituted (SLAC)</b>	
17.	Whether District level Advisory Committee is <b>re-constituted (DLAC)</b>	Yes
18.	Whether Appellate Tribunal is operational?	Yes
<b>ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)</b>		
19.	Number of food samples collected	4703
20.	Number of food samples analyzed	4378
21.	Number of food samples found adulterated, unsafe, substandard and misbranded	781
22.	Number of cases launched against FBOs	Adjudications- 565 Criminal Court- 102
23.	Details of Adjudications	No. of Cases disposed- 222
		No. of cases in which - 339 penalty is imposed
		Amount of Penalty raised- Rs.1,11,17,000
24.	Details of Criminal cases	No. of cases convicted-2
		No. of cases Acquittal- Nil
		Amount of Penalty raised- Nil